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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	Hear ing	397- 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Kithuka. Ravi Kumar for C. K. Nandakumar (8884546952).	Petitioner	
2.	Sevaraj L 9742780370	Respondent	

Counsel for petitioner is present. Counsel for respondents is present. He has filed two sets of copies. Both sides are directed to proceed with the main petition. This is a case of the year 2007. No further adjournment will be given. Both counsels are directed to be ready on the next hearing to proceed with enquiry.

List it on 24.04.2017.

  
MEMBER (J)

  
MEMBER (T)